

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 4**  
**52/241- 242/PB/2020**

**IN THE MATTER OF:**

PP Jewellers Pvt Ltd & Anr

.... Petitioner

v.

L.R. Builders Pvt Ltd and Ors.

.... Respondent

**Order U/s. 241-242**

**Order delivered on 18.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr Krishnamohan Menon, Mr Tejaswi Bhanu,  
Ms Parul Sachdeva, Mr Priyadarshi  
Chaitanyashil. Advocates

For the Respondent :

**ORDER**

**CA-221/2020, CA-625/2020, CA-147/2022, CA-421/2022, CA-424/2022, CA-143/2023, IA(CA)-07/2024**

Ms. Pooja M. Saigal is no longer counsel for the Petitioner. A new counsel namely Mr. Krishnamohan Menon, Ld. Counsel appeared through VC and states that he has filed his vakalatnama. He is directed to contact with the Registry for deleting the name of earlier counsel Ms. Pooja M. Saigal and substitute it with his name. He further seeks time to continue with his arguments. At request and by consent, list the matter on **02.05.2024**.

**-Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**-Sd/-**  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

18.04.2024  
Lalit